## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

## ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

## COMMITTEES FOR ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

S.No.	Name of the Committee	Name of Judicial Officer	Designation
	JJB Committee for :  1. Jurisdiction of Juvenile Justice	Chief Metropolitan Magistrate (Central)	Chairperson
1	Board I & II after constitution of 11 Districts.	Chief Metropolitan Magistrate (West)	Member
	2. Weeding out of old record of Juvenile Justice Boards.	Ms. Sheetal Chaudhary Pradhan Pr. Magistrate JJB-I	Member
		Principal District & Sessions Judge (HQ)	Chairperson
2	Committee for inter-se District transfer of the members of the staff	Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi)	Member
		Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Member
	Recommendation Committee for the purpose of making	Principal District & Sessions Judge (HQ)	Chairperson
3	recommendations to the High Court of the names of suitable candidates for the posts of AO(J)	Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Member
	and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012	Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Member
		Principal District & Sessions Judge (HQ)	Chairperson
4	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees	Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Member
		Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Member
	Administrative & Legal Affairs Advisory Committee	Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Chairperson
-5		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
		Sh. Arun Kumar Garg Addl. District Judge (Central)	Member
		Sh. Atul Krishna Aggarwal, Addl. Sessions Judge (Central)	Member
6	Hindi Implementation Committee	Sh. Shail Jain, Principal Judge, Family Court, (Central)	Chairperson
		Sh. Sanjeev Jain, Principal Judge, Family Court (East)	Member
		Sh. Mukesh Kumar Gupta, Addl. District Judge(Central)	Member
		Sh. Hem Raj, Addl. District Judge  (Central)	Member

		Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson,
		Sh. Bharat Parashar Member Secretary, DSLSA	Member
		Sh. Man Mohan Sharma, Director (Admin) Delhi Judicial Academy	Member
7	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules	Sh. Lal Singh, PO, Labour Court (Rouse Avenue)	Member
	establishment Rules	Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
		Sh. Praveen Jain, Deputy Secretary (Legal/CC-II, DSSSB, Mobile No.9350207080	Member
		Sh. AP Sharma, Deputy Secretary (Exam) DSSSB, Mobile No.9899904019	Member
	Selection Committee under	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Chairperson
8	Rule 2(15)(b), Delhi District Courts Establishment Rules	Sh. Rakesh Pandit Addl. District Judge (Central)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member
	Compassionate Appointments Committee to consider the	Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Chairperson
9	government servant seeking compassionate appointment on	Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Ms. Saumya Chauhan, Addl. District Judge (Central)	Member
	Centralized Committee for Library	Sh. Praveen Kumar Principal Judge, Family Court (HQs)	Chairperson
		Officer Incharge, Library (Tis Hazari Courts)	Member
		Officer Incharge, Library (Karkardooma Courts, Delhi)	Member
		Officer Incharge, Library (Dwarka Courts, Delhi)	Member
10		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library (Rohini Courts, Delhi)	Member
		Officer Incharge, Library (Patiala House Courts, Delhi)	Member
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Member
		Deputy Controller of Accounts (Admn) Principal Accounts Office, GNCTD	Ex-Officio Member
		Ms. Shail Jain, Principal Judge, Family Court (Central)	Chairperson
11	Editorial Committee District Courts, Delhi	Sh. Mukesh Kumar Gupta, Addl. District Judge (Central)	Member
		Sh. Hem Raj, Addl. District Judge (Central)	Member
	Seniority Committee to determine the seniority of employees of the establishment of Principal District	Ms. Shalinder Kaur Principal District & Sessions Judge (Shahdara)	Chairperson
12	& Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/ 1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi.	Sh. Reetesh Singh Addl. Sessions Judge (East)	Member
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
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	Committee to deal with the complaints against Gazetted and Non-Gazetted staff of the	Sh. Rakesh Pandit, Addl. District Judge (Central)	Chairperson
13	Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an	Sh. Deepak Dabas Spl. Judge (NDPS) (Central)	Member
	update every three months to the Principal District &Sessions Judge (HQs)	Sh. Vikrant Vaid, Special Judge (Electricity Court)(Central)	Member
	MACP Screening Committee for	Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Chairperson
14	employees of all Groups (A,B & C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
	Condemnation Board and	Sh. Dharmesh Sharma, Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson
15	Committee to suggest and lay down principles and norms for condemnation of the furniture	Sh. Ramesh Kumar, Principal District & Sessions Judge (North-East)	Member
	articles by the board of condemnation.	Sh. Vikrant Vaid, Addl. Sessions Judge (Electricity) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
	District Court Welfare Committee	Sh. Surinder S. Rathi, PO-MACT (West)	Chairperson
16	& Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Manish Yaduvanshi, Judge In-charge, Mediation Centre, East, KKD	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		Principal District & Sessions Judge (HQ)	Chairperson
	Committee for better Co-ordination with Govt. of NCT of Delhi.	Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Member
17		Sh. Sanjay Kumar Aggarwal, Principal Secretary (Law, Justice & Legislative Affairs), GNCT of Delhi	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
18	Committee for resolving inter-se difficulties in District Courts.	Principal District & Sessions Judge (HQ)	Chairperson
		Principal District & Sessions Judge (East)	Member
		Principal District & Sessions Judge (South)	Member
		Principal District & Sessions Judge (Shahdra)	Member
		Principal District & Sessions Judge (NW)	Member
		Principal District & Sessions Judge (SW)	Member
		Principal District & Sessions Judge (ND)	Member
		Principal District & Sessions Judge (North)	Member

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Principal District & Sessions Judge (SE) Member Principal District & Sessions Judge (Member Principal District & Sessions Judge (Member Principal District & Sessions Judge (Member Member Member Principal District & Sessions Judge (Nember Member Secretary, DSLSA)  Asharat Parashar Member Secretary, DSLSA  Sh. Bhugesh Kumar District Judge (Commercial Court)-02 (South-West)  Sh. Pawan Singh Rajawat Addl. District Judge (East)  Committee to frame policy with regard to Equal opportunity Policy by Govt. Establishments and Private Establishments under Section 21 of the Rights of Persons with Disabilities Act, 2016.  Committee regarding Non-Functional Pay Scale Rs.5400  Committee regarding Non-Functional Pay Scale Rs.5400  Committee to Jook into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  Committee to Tame policy with provided the private Establishments and Principal District & Sessions Judge (Commercial Court) (North-West)  Sh. Vinal Kumar Yadav Principal District & Sessions Judge (Chairperso Principal District & Sessions Judge (Commercial Court) (North-West)  Sh. Vinal Kumar Gupta Principal District & Sessions Judge (PC Act) (CBI) Rouse Avenue  Committee to Jook into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  Committee Control (North-West) Robini  Sh. Pashant Kumar Yadav, Principal District & Sessions Judge (North)  Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairperso (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairperso (Pficer In-charge (Computers) (Central)  Officer In-charge (Computers)  North West District, Ex-Officio Member  Officer In-charge (Computers)			Principal District & Sessions Judge (RACC)	Member
Committee for preparation of Reservation Roster for all Cadre				Member
Committee for preparation of Reservation Roster for all Cadre   Sh. Bharat Parashar Member Secretary, DSLSA   Member Scretary, DSLSA   Sh. Bharat Parashar Member Secretary, DSLSA   Sh. Parashar Sh. Arun Sukhija, Addl. Sessions Judge (Commercial Court)-02 (South-West)   Sh. Parashar Shape (Rast)   Sh. Parashar Shape (Rast)   Member Secretary, DSLSA   Sh. Parashar Shape (Rast)   Sh. Viriar Vaid, Special Judge (Electricity Court)(Central)   Sh. Viriar Vaid, Special Judge (Electricity Court)(Central)   Sh. Viriar Kumar Yadav Principal District & Sessions Judge (North)   Sh. Parashart Kumar, ADJ (North-West)   Member Secretary Sh. Viriar Kumar, ADJ (North-West)   Member Sh. Sh. Viriar Kumar, ADJ (North-West)   Member Sh. Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini   Sh. Prashart Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Viriar Kumar, Special Judge (PC Act) (CBI) Rous				Member
Committee for preparation of Reservation Roster for all Cadre   Sh. Bharat Parashar Member Secretary, DSLSA   Member Secretary, DSLSA   Sh. Bharat Parashar Member Secretary, DSLSA   Sh. Bharat Parashar Member Secretary, DSLSA   Sh. Bhupesh Kumar District Judge (Commercial Court)-02 (South-West)   Sh. Arun Sukhija, Add. Sessions Judge (East)   Member Secretary, DSLSA   Sh. Bhupesh Kumar District Judge (Commercial Court)-02 (South-West)   Member Sh. Arun Sukhija, Add. Sessions Judge (Electricity Member Sh. Vikrant Vald, Special Judge (Electricity Court) (Central)   Sh. Vikrant Vald, Special Judge (Electricity Court) (Central)   Sh. Vikrant Vald, Special Judge (Electricity Member Section 21 of the Rights of Persons with Disabilities Act, 2016.   Sh. Vikrant Kumar Yadav Principal District & Sessions Judge (North)   Ms. Jasjeet Kaur, PO-MACT (North-West)   Member Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini   Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (PC Act) (CBI) Rouse Avenue   Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (PC Act) (CBI) Rouse Avenue   Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (PC Act) (CBI) Rouse Avenue   Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (PC Act) (CBI) Rouse Avenue   Sh. Vimal Kumar Gupta, District Judge (Commercial Court) (Central)   Sh. Pawan Kumar Gupta, District Judge (Commercial Court) (Central)   Sh. Pawan Kumar Jain Chairmar (I' & Digitization) Delhi District Court, RACC   Officer In-charge (Computers)   Member Offi			Principal District & Sessions Judge (NE)	Member
19   Reservation Roster for all Cadre		Committee for preparation of		Chairperson
District Judge (Commercial Court)-02   Member (South-West)   Sh. Arun Sukhija, Addi. Sessions Judge (East)   Sh. Pawan Singh Rajawat Addi. District Judge (West)   Member Addi. District Judge (Electricity Court) (Central)   Sh. Vimal Kumar Yadav Principal District & Sessions Judge (Chairperso Persons with Disabilities Act, 2016.   Sh. Vimal Kumar, ADJ (North-West)   Member Section 21 of the Rights of Persons with Disabilities Act, 2016.   Sh. Vimal Kumar, ADJ (North-West)   Member Principal District & Sessions Judge - Cumpler Principal District & Sessions Judge - Chairperso Principal District & Sessions Judge - Chairperso Principal District & Sessions Judge - Chairperso (Commercial Court) (North-West)   Member (Commercial Court) (North-West) Rohini   Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue   Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)   Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Commercial C	19	Reservation Roster for all Cadre		Member
Addl. Sessions Judge (East)   Chairperso			District Judge (Commercial Court)-02	Member
Committee to frame policy with regard to Equal opportunity Policy by Govt. Establishments and Private Establishments and Privat			Sh. Arun Sukhija, Addl. Sessions Judge (East)	Chairperson
Court)(Central)  Committee to frame policy with regard to Equal opportunity Policy by Govt. Establishments under Section 21 of the Rights of Persons with Disabilities Act, 2016.  Committee regarding Non-Functional Pay Scale Rs.5400  Sh. Vimal Kumar, ADJ (North-West)  Sh. Vimal Kumar Gupta  Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue  Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini  Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue  Sh. Vimal Kumar Yadav,  Principal District & Sessions Judge (North)  Sh. Najneesh Kumar Gupta, District Judge (Commercial Court) (Central)  Centralized Computerization Committee  Centralized Computerization Committee  Committee To Grave Computerization Committee  Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court, RACC  Officer In-charge (Computers)  Central District, Ex-Officio Member  Officer In-charge (Computers)  South District, Ex-Officio Member  Officer In-charge (Computers)  South District, Ex-Officio Member  Officer In-charge (Computers)  South District, Ex-Officio Member  Officer In-charge (Computers)	20	Litigation Committee	Sh. Pawan Singh Rajawat Addl. District Judge (West)	Member
regard to Equal opportunity Policy by Govt. Establishments and Principal District & Sessions Judge (North)  Ms. Jasjeet Kaur, PO-MACT (North-West) Member Section 21 of the Rights of Persons with Disabilities Act, 2016.  Committee regarding Non-Functional Pay Scale Rs.5400  Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue  Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue  Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  Centralized Computerization Committee  Centralized Computerization Committee  Centralized Computerization Committee  Central District, Ex-Officio Member  Officer In-charge (Computers) Computers) South District, Ex-Officio Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) Member			Sh. Vikrant Vaid, Special Judge (Electricity Court)(Central)	Member
Section 21 of the Rights of Persons with Disabilities Act, 2016.  22 Committee regarding Non-Functional Pay Scale Rs.5400  Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue  Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini  Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue  23 Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  24 Centralized Computerization Committee  25 Committee  Centralized Computerization Committee  26 Confficer In-charge (Computers) Member  Officer In-charge (Computers)  Nouth District, Ex-Officio Member  Officer In-charge (Computers)  South District, Ex-Officio Member  Officer In-charge (Computers)  Nember		regard to Equal opportunity Policy	Principal District & Sessions Judge	Chairperson
2016.   Sh. Rajinder Kumar, ADJ (North-West)   Member	21		Ms. Jasjeet Kaur, PO-MACT (North-West)	Member
Functional Pay Scale Rs.5400  Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue  Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini  Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue  23  Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  24  Centralized Computerization Committee  Sh. Pawan Kumar Gupta, District Judge (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court, RACC  Officer In-charge (Computers)  North West District, Ex-Officio Member  Officer In-charge (Computers)  South District, Ex-Officio Member  Officer In-charge (Computers)  Member  Officer In-charge (Computers)  Member  Officer In-charge (Computers)  Member			Sh. Rajinder Kumar, ADJ (North-West)	Member
Commercial Court) (North-West) Rohini	22		Principal District & Sessions Judge-cum-	Chairperson
Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  Centralized Computerization Committee  Committee  Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)  Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairman (IT & Digltization) Delhi District Court, RACC  Officer In-charge (Computers) Central District, Ex-Officio Member  Officer In-charge (Computers) North West District, Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) Member				Member
Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  24 Centralized Computerization Committee  Sh. Pawan Kumar Gupta, District Judge (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court, RACC  Officer In-charge (Computers) Central District, Ex-Officio Member  Officer In-charge (Computers) North West District, Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member				Member
increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.  Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairman (IT & Dightization) Delhi District Court, RACC  Officer In-charge (Computers) Central District, Ex-Officio Member  Officer In-charge (Computers) Member	23	Committee to look into the	Sh. Vimal Kumar Yadav,	Chairperson
qualification of LL.B/LL.M. by Officials/ Officers.  Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)  Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court, RACC  Officer In-charge (Computers) Central District, Ex-Officio Member  Officer In-charge (Computers) North West District, Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member			Principal District & Sessions Judge (North)	
Committee  Chairman (IT & Digitization) Delhi District Court, RACC  Officer In-charge (Computers) Central District, Ex-Officio Member  Officer In-charge (Computers) North West District, Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member  Officer In-charge (Computers) Member		qualification of LL.B/LL.M. by		Member
Central District, Ex-Officio Member  Officer In-charge (Computers) North West District, Member  Officer In-charge (Computers) South District, Ex-Officio Member  Officer In-charge (Computers)  Member	24	Centralized Computerization Committee	Chairman (IT & Digitization) Delhi	Chairperson
North West District, Member  Officer In-charge (Computers) Member  South District, Ex-Officio Member  Officer In-charge (Computers) Member				Member
South District, Ex-Officio Member  Officer In-charge (Computers) Member				Member
1				Member
			Officer In-charge (Computers) South-West District, Ex-Officio Member	Member

Officer In-charge (Computers) East District, Ex-Officio, Member	Member
Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
Sh. Sunil Chaudhary, Addl. District Judge (North-West)	Member
Sh. Sunil Kumar Sharma, ASJ (West) District, Tis Hazari Courts, Delhi	Member
Sh. Robinjeet Singh, MM (NI Act)(Central)	Member
DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member

	Delhi District Courts to prepare the Disaster Management Plans for court buildings in each District Court Complex.	Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Chairpersor
		Chairperson, Disaster Management Committee (Tis Hazari)	Member
		Chairperson, Disaster Management Committee (Rohini)	Member
		Chairperson, Disaster Management Committee (KKD)	Member
	·	Chairperson, Disaster Management Committee (Dwarka)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
	·	Chairperson, Disaster Management Committee (ND)	Member
	Committee for Internal Auction of condemned Vehicles	Sh. Rajneesh Kumar Gupta, District Judge (Commercial Court) (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Chairpersor
	Pay of Re-employed Pensioners) Orders, 1986 to our department. In	Sh. Vinod Kumar, Principal Judge (Family Court) (South)	Member
	addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Dr. Kamini Lau, PO MACT (Central)	Member
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28	Records to submit comprehensive	Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Chairperson
for p		Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)	Member
	wise pendency of cases lying in	Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Member
		Sh. Arul Verma, ASJ Special Judge (NDPS) South-East	Member
	Committee for Police Verification Report in respect of post of PA/Senior PA, Junior Judicial	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Chairperson
	Assistant, Peon/Orderly/Dak Peon, Chowkidar, Book Binder & Sweeper etc. and for preparing SOP for	Sh. Gurvinder Pal Singh, District Judge (Commercial Court) New Delhi	Member
	verification of credentials/ testimonials of candidates	Sh. Balwant Rai Bansal, Special Judge (PC Act) (CBI) RACC	Member
30	Protocol Committee for	Principal District & Sessions Judge (HQ)	Chairperson
	implementation of Standard Operating Procedure for Resolution of Complaints Grievances and	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Member
	Requisitions of Former Judicial Officers and of Dependents of	Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Member
	Deceased Judicial Officers	Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
	Committee for optimization of Branches, Cells, Seats and Staff	Sh. Ajay Singh Shekhawat, ADJ (Central)	Chairperson
	rancies, Cens, Seats and Starr	Sh. Pawan Singh Rajawat, ADJ (West)	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
	Committee to recommend criteria for appointment of Process Server in	Sh. Hargurvarinder Singh Jaggi, Additional Registrar, Supreme Court of India	Chairperson
	PwD Category	Sh. Manish Sharma, ADJ (West)	Member
		Sh. Jagminder Singh, Addl. Sessions Judge (South-West)	Member
33	Committee to ascertain infrastructure and staff for agenda No.4 of Minutes of Meeting dated 24.02.2021 of the	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Chairperson
	Rules Committee U/s 123 CPC	Sh. Lovleen, PO-MACT (Central)	Member
34	Committee for allotment of Government Accommodation (Indicial Book) on Medical Grounds	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Chairperson
	(Judicial Pool) on Medical Grounds	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North)	Member
		Sh. Manoj Jain Principal District & Sessions Judge (S-W)	Member
35	Committee to look into the pay anomaly of officials of all cadres	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Chairperson
i		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
	·	Sh.Arun Sukhija,Addl. Sessions Judge(East)	Member .
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4	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Chairperson
	for the scheme	Sh. Hem Raj, ADJ (Central)	Member
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
37	Committee for identification of cases having historical/ Public importance decided by Delhi District Judiciary and collection of its record	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Chairperson
	and conection of its record	Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Sh. Ankur Jain, Judge, Family Court (North-East) KKD	Member
38	Committee regarding Equal Opportunity Policy for persons with	The Administrative Civil Judge (Central)	Chairperson
	disabilities (PWDs) under Section 21 of the Rights of Persons with	Sh. Rakesh Kumar-II JSCC-cum-ASCJ-cum-GJ, North Rohini	Member
	Disabilities Act, 2016	Ms. Poorva Mehra Metropolitan Magistrate (South-East)	Member
39	Committee decide the adhesive court fee stamps as per Court Fee Act for	Sh. Sunil Chaudhary Addl. District Judge (North-West) Rohini	Chairperson
	implementing in e-Filing 3.0 in Delhi	Sh. Munish Markan Addl. District Judge (South-East)	Member
		Sh. Sumedh Kumar Sethi Additional Director, Delhi Judicial Academy	Member
		Sh. Robinjeet Singh,MM (NI Act)(Central)	Member
40	Centralized Digitization Committee	Sh. Pawan Kumar Jain, Chairman (IT & Digitization) Delhi District Courts, RACC	Chairperson
		The Officer In-charge/ Nodal Officer Central/West District, Tis Hazari Courts, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer East/Shahdara/ North-East District, Karkardooma Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer South-West District, Dwarka Court, Delhi, dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer South/South-East District, Saket Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer North/North-West, Rohini Court, Delhi dealing with Digitization matters	Member
		The Officer In-charge/ Nodal Officer New Delhi District, dealing with Digitization matters	Member
		The Officer In-charge/Nodal Officer, Rouse Avenue Court Complex, Delhi dealing with Digitization matters.	Member
41	Committee to study and suggest improvements in the processing of	Principal District & Sessions Judge (HQs)	Chairperson
	Adoption Cases under the Juvenile Justice Act.	Sh. Narottam Kaushal, Principal District & Sessions Judge (South)	Member
		Sh. Dharmesh Sharma, Principal District & Sessions Judge (New Delhi)	Member
		Sh. Manoj Jain, Principal District & Sessions Judge (South-West)	Member
	Or .	The same same same same same same same sam	<u> </u>

42	Committee to suggest eligibility to	Sh. Narottam Kaushal	Chairperson
	appear in departmental examination	Principal District & Sessions Judge (South)	
	promotion criteria for different category of posts	Sh. Dharmesh Sharma, Principal District & Sessions Judge (New Delhi)	Member
		Sh. Pawan Kumar Jain	Member
		Chairman (IT & Digitization) Delhi District	
		Courts RACC	
43	Staff Training Committee	The Officer In-charge, Admnistration-I	G
		The Officer In-charge, Admnistration-II	Senior most to be
		The Officer In-charge, Admnistration-III	Chairperson
		Sh. Gurdeep Singh, District Judge	other to be
	·	(Commercial Court) (North-West) Rohini	Members
		Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	
44	Welfare Committee for differently abled Employees	Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts RACC	Member
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
45	Screening-cum-Selection Committee	Sh. Atul Krishna Aggarwal Addl. Sessions Judge (Spl.FTC) (Central)	Chairperson
		Ms. Rajni Ranga Addl. Chief Metropolitan Magistrate-01 (Central)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member
46	Sub-Committee for creation of LOK	Sh. Sunil Kumar Sharma, ASJ (West)	Chairperson
	Adalat Module on Virtual Traffic Courts.	Sh. Sushant Changotra, Special Secretary, DLSA, Patiala House Courts Complex	Special Invitee
		Sh. Abhilash Malhotra, Joint Registrar (Judicial) (CPC) Central Project Co- ordinator-High Court of Delhi	Member
		Sh. Siddartha Malik, Chief Metropolitan Magistrate (Central)	Member
	,	Sh Pranav Joshi, MM-03 (North)	Member
		Ms. Arjinder Kaur, Judge-Virtual Court- Central District (NBT Challans)	Member
		Director, Directorate of Prosecution, Tis Hazari Courts, Delhi	Member
		Sh. S.K. Singh, DCP-HQ-II (Traffic), Police Headquarters, N. Delhi	Member
		Sh. Yogesh Kumar, In-charge, IT Cell-Delhi District Courts	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

No. 1599 67942-68167 F.1(3)/Gaz/2022 Dated 0 8 SEP 202?

## Subject:- Re-constitution of Committees

Copy forwarded for information & necessary action to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
- 3. The Principal Judge, Family Courts (HQs), Delhi.
- 4. The Officers concerned.
- 5. Sh. Dharmesh Sharma, Principal District & Sessions Judge (New Delhi) Patiala House Courts, Delhi.
- 6. Sh. Bharat Parashar, Member Secretray, DSLSA, Patiala House Courts, Delhi.
- 7. Sh. Manish Gupta, Judge In-charge, Mediation Centre, Dwarka.
- 8. Ms. Charu Aggarwal, Judge, Family Courts (West) Tis Hazari Courts, Delhi.
- 9. Sr.AO(J)/AO(J)/AO, all the branches (Central) Tis Hazari Courts, Delhi.
- 10. The PS to the undersigned.
- 11. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
- 12. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
- 13. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi